

National Company Law Tribunal

Allahabad Bench

CP NO. 35/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Ultratech Cement Ltd v/s Modi Industries Ltd

SECTION OF THE COMPANIES ACT: U/S 272 of the Companies act of 2013

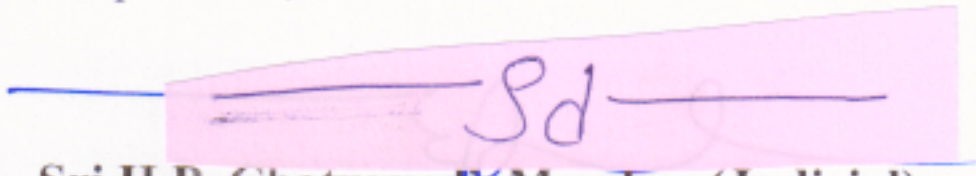
| <u>Sl. NO.</u> | <u>Name</u>        | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|--------------------|--------------------|-----------------------|------------------|
| 1.             | Anubhav Chandra    | (Advocate)         | 1                     | Anubhav Chandra  |
| 2.             | Navpreet Ahluwalia | (Adv)              | OP. No. 1 & 2         | NS               |
| 3.             | Rahul Chaudhary    | (Adv)              | " "                   | Rahul            |
| 4)             | Sujeet Kumar       | (Adv)              | OP. No. 03 to 5       |                  |

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Sh. Sangam Singh, proxy for the petitioner counsel Sh. Anubhav Chandra. Sh. Navpreet Ahluwalia, Advocate for the respondent company. In the present matter, the reply to the maintainability application is filed by the respondent, is still awaited. Hence, a last opportunity is granted for filing the same.

The matter be listed on 5<sup>th</sup> September, 2017.

Dated:03.08.2017

  
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash